

(b) the steps taken for their uplift,

(c) the amount provided in the Second Five Year Plan in this regard; and

(d) the amount actually spent so far?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) There are no aboriginals in the Minicoy Island

(b) to (d) Do not arise

Educated Unemployment in Punjab

164. { **Shri D. C. Sharma:**
Shri. Tim Krishan:
Shri Ajit Singh Sarhadi:

Will the Minister of Education be pleased to state

(a) the grant given to the Government of Punjab during 1957-58 and 1958-59, separately, for relieving educated unemployment in Punjab; and

(b) the total number of persons employed during the same period, year-wise, in Punjab under the above scheme?

The Minister of Education (Dr. K. L. Shrimall): (a) During 1957-58 Central grants amounting to Rs 4,919 were sanctioned to the Government of Punjab under the scheme

According to the new procedure introduced this year (1958-59) regarding payment of Central assistance, separate sanctions for individual schemes are not issued in advance to State Governments. Instead, lumpsum 'ways and means advances' to the extent of 3/4 of the admissible Central assistance for all sectors of development are released in regular monthly instalments beginning in May, 1958. The amount of Central grants that will be admissible to any State Government for any category of schemes will be calculated during the 4th Quarter of the year on receipt of the

actual progress achieved during the first three quarters and estimates for the 4th quarter and the 'payment sanction' will be issued accordingly on receipt of this information

(b) No appointment under this scheme was to be made in 1957-58. The grants sanctioned during 1957-58 represented the balance of Central assistance in respect of the expenditure incurred during the previous years

540 teachers and 11 inspecting officers have been allotted to the State Government for appointment during 1958-59

Land Revenue in Tripura

165. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state

(a) the total annual land revenue of Tripura, and

(b) the total amount of land revenue likely to be collected after the implementation of land reforms?

The Minister of Home Affairs (Shri G. B. Pant): (a) The actual land revenue collection for 1957-58 was Rs 12,33,338

(b) The amount of land revenue likely to be collected after the introduction of land reforms in Tripura can be correctly estimated only after the contemplated legislation has been finalised and enforced

Suicides in Delhi

167. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state

(a) the number of persons who committed suicides and those who attempted suicide in Delhi since the 1st September, 1958 (month-wise); and

(b) the number of persons out of those who attempted suicide and were punished?